

CIVIL SIDE

Form No.27

NOTICE OF ARRIVAL OF RECORDS IN FIRST APPEALS

(Chapter XIII, Rule 3)

<i>Date of publication of notice in Cause List</i>	<i>Number of case</i>	<i>Name of appellant</i>	<i>Name of respondent</i>	<i>District</i>	<i>Remark</i>

Deputy Registrar

Date:

Allahabad/Lucknow